

SPECIAL BENCH  
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/803(KB)2018  
IA(I.B.C)/225(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MANGTURAM NORANGLAL VS AMRIT HATCHERIES PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

**For Liquidator**

**Mr. A. Singh, Adv.**

**Mr. Aman Agarwal, Adv.**

**Mr. Parikshit Poddar, Adv.**

**Mr. Bijay Murmuria, Liquidator**

**For Respondent**

**Mr. Sidhartha Sharma, Adv.**

**Mr. Rishav Dutt, Adv.**

**Mr. Aman Kataruka, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel has placed on record a copy of order dated 22.03.2024 whereby appeal by Hon'ble Supreme Court has been disposed of.
3. Post this matter on **11.06.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**